

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 29/9/HDB/2021
NAME OF THE COMPANY	Bilasraika Sponge Iron India Pvt Ltd
NAME OF THE PETITIONER(S)	Fareast Commodities Resources Ltd
NAME OF THE RESPONDENT(S)	Bilasraika Sponge Iron India Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms. Girija Shankar Sharma, learned counsel offers to file Vakalat and also counter. List the matter for further consideration on 17.03.2021.

sd/-

MEMBER (TECHNICAL)

sd/-

MEMBER (JUDICIAL)

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